

3

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 360 of 2017 in C.P. (I.B) No. 27/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company:

Umesh Ved, RP.

V/s.

Jhaveri Trading & Investment Pvt. Ltd

Section of the Companies Act:

Section 30 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1. Umesh Ved

RP & PCS

Applicant

Umesh H. Ved

2.

**ORDER**


Applicant/ RP Mr. Umesh Ved present. None present for Respondent in IA 360/2017.

Proof of service of copy of application on Respondent filed.

RP is directed to issue notice of date of hearing to the Financial Creditor (Respondent) and Operational Creditor and shall file proof of service.

RP shall also give copy of application to Operational Creditor.

List the matter on 22.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 08th day of November, 2017.